

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2177 OF 2010

ABDUL SAMAD & ORS.

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for bail)

Date: 30/11/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)

Mr. Subodh Kumar Pathak, Adv.
Mr. Abhishek, Adv.
Ms. Barnali Basak, Adv.
Mr. Kamaljit, Adv.
Mr. Dharmendra Kumar Sinha, Adv.

For Respondent(s)

Mr. A.T.M. Rangaramanujam, Sr.Adv.
Mr. Girijesh Pandey, Adv.
Mr. Ashwani Bhardwaj, Adv.
Mr. Prakhar Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

List this matter on 6th December, 2010.

(Sukhbir Paul Kaur)
Court Master

(Renuka Sadana)
Court Master